

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "SMC", NEW DELHI
BEFORE SHRI R. K. PANDA, ACCOUNTANT MEMBER**

**ITA No.5908/Del/2016
Assessment Year : 2012-13**

Neelam Bhatt, 1103/1A, Green Acres, (Next to Axis Bank), Lokhandwala, Andheri West, Mumbai.	Vs.	ITO, Ward- 60(2), New Delhi.
PAN : AOVPB5202L		
(Appellant)		(Respondent)

Assessee by : Shri (Dr.) Puran Chand, Adv.
Department by : Ms. Yamini, Sr.DR
Date of hearing : 20-11-2017
Date of pronouncement : 20-11-2017

ORDER

PER R. K. PANDA, AM :

This appeal filed by the assessee is directed against the order dated 12.08.2016 of CIT(A)- 19, New Delhi relating to assessment year 2012-13.

2. Ld. counsel for the assessee at the time of hearing filed a letter seeking permission of the Bench to withdraw the appeal filed by the assessee. In absence of any objection from the ld. DR, the request of the assessee seeking permission of the Bench to withdraw the appeal is allowed and the appeal is dismissed as not pressed.

3. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court at the time of hearing itself i.e. on this 20th day of November, 2017.

Sd/-
(R. K. PANDA)
ACCOUNTANT MEMBER

Dated: 20-11-2017.
Sujeet

Copy of order to: -

- 1) The Appellant
- 2) The Respondent
- 3) The CIT
- 4) The CIT(A)
- 5) The DR, I.T.A.T., New Delhi

//True Copy//

By Order

Assistant Registrar
ITAT, New Delhi